

**SCHEDULE
FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution process for Corporate persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SRI VISHNU ANNAMALAIYAR PAPER MILLS LIMITED

RELEVANT PARTICULARS

1	NAME OF THE CORPORATE DEBTOR	SRI VISHNU ANNAMALAIYAR PAPER MILLS LTD
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	27 TH JUNE 1990
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR WAS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, COIMBATORE
4	CORPORATE IDENTITY NUMBER OF CORPORATE DEBTOR	U21099TZ1990PLC002773
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	FLAT NO.H-208, SREEVATSA RESIDENCY APPARTMENTS NO.10, G.N MILLS POST, METTUPALAYAM ROAD COIMBATORE, TAMIL NADU - 641029
6	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	11-10-2019, being the date when the order of Hon'ble NCLT, Chennai Bench was made available (Order Dated 12/10/2019).
7	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	09/04/2020[As per Section 5(14) of IBC ,2016].
8	NAME AND THE REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS INTERIM RESOLUTION PROFESSIONAL	Name- Nagalingam Muthiah Reg No.-IBBI/IPA-001/IP-P00774/ 2017-18/11347
9	ADDRESS AND EMAIL OF THE INTERIM RESOLUTION PROFESSIONAL, AS REGISTERED WITH BOARD	Address- Room No 708,7th Floor, Shivalaya Buildings, A Block, Ethiraj Road, Egmore, Chennai - 600 008. email id: mnaga2050@gmail.com
10	ADDRESS AND EMAIL TO BE USED FOR CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSIONAL, IF DIFFERENT FROM THOSE GIVEN AT SL. NO 9	Same as Above
11	LAST DATE FOR SUBMISSION OF CLAIMS	29-10-2019
12	CLASSES OF CREDITORS, IF ANY, UNDER CLAUSE (b) OF SUB-SECTION 21, ASCERTAINED BY THE INTERIM RESOLUTION PROFESSIONAL	Not applicable
13	NAMES OF INSOLVENCY PROFESSIONALS IDENTIFIED TO ACT AS AUTHORIZED REPRESENTATIVES OF CREDITORS IN A CLASS	Not applicable
14	(A) RELEVANT FORMS AND (B) DETAILS OF AUTHORIZED REPRESENTATIVES ARE AVAILABLE AT	A. Weblink: www.ibbi.gov.in (for relevant forms) B. Not Applicable

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of corporate insolvency resolution process of SRI VISHNU ANNAMALAIYAR PAPER MILLS LTD on 11.10.2019 (Made Available on 12-10-2019)

The creditors of SRI VISHNU ANNAMALAIYAR PAPER MILLS LTD, are hereby called upon to submit their claims with proof on or before 29-10-2019, to the interim resolution professional at the address mentioned against entry no. 10 above.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

**NAGALINGAM MUTHIAH
INTERIM RESOLUTION PROFESSIONAL
IBBI/IPA-001/IP-P00774/2017-18/11347**

Chennai, Dated 15-10-2019

